

12.36 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE DEPARTMENT OF ATOMIC ENERGY

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I beg to lay on the Table a copy of the Annual Report of the Department of Atomic Energy for the year 1960-61. [Placed in Library, See No. LT-2973/61].

LIFE INSURANCE CORPORATION (AMENDMENT) RULES, 1961 AND NOTIFICATION UNDER THE INSURANCE ACT

The Minister of Finance (Shri Morarji Desai): I beg.

(i) to relay on the Table a copy of the Life Insurance Corporation (Amendment) Rules, 1961 published in Notification No. GSR 476 dated the 8th April 1961 under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956; [Placed in Library, See No. LT-2864/61].

(ii) to lay on the Table a copy of Notification No. S.O. 924 dated the 29th April 1961 under sub-section (2) of section 2C of the Insurance Act, 1938. [Placed in Library, See No. LT-2974/61]

THIRD FIVE YEAR PLAN AND SUMMARY OF THIRD FIVE YEAR PLAN

The Minister of Labour, Employment and Planning (Shri Nanda): I beg to lay on the Table a copy of the Third Five Year Plan. I lay on the Table a copy of the summary of the Third Five Year Plan also. ([Placed in Library, See No. LT-2975/61].

EMPLOYEES PROVIDENT FUNDS (SECOND AMENDMENT) SCHEME AND NOTIFICATION UNDER THE PROVIDENT FUNDS ACT

Shri Nanda: I beg to lay on the Table a copy each of the following papers:

(i) The Employees' Provident Funds (Second Amendment)

Scheme, 1961 published in Notification No. GSR 680 dated the 13th May, 1961 under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952; [Placed in Library, See No. LT-2976/61].

(ii) Notification No. GSR 827 dated the 24th June, 1961 issued under the Employees' Provident Funds Act 1952 extending the said Act to certain establishments connected with the film industry. [Placed in Library, See No. LT-2977/61].

ANNUAL REPORT OF STATE TRADING CORPORATION AND REVIEW OF GOVERNMENT THEREON

The Minister of Commerce and Industry (Shri K. C. Reddy): I beg to lay on the Table a copy each of the following papers:—

(i) Annual Report of the State Trading Corporation of India Limited, New Delhi for the year 1959-60 along with the Audited Accounts and comments of the Comptroller and Auditor General thereon under sub-section (1) of section 639 of the Companies Act, 1956.

(ii) Review by Government on the working of the above Corporation. [Placed in Library, See No. LT-2978/61].

FLOOD SITUATION

The Minister of Irrigation and Power Hafiz Mohammad Ibrahim: I beg to lay on the Table a statement on the flood situation in the country. [Placed in Library, See No. LT-2972/61].

MINERAL CONCESSION RULES, 1960

The Minister of Mines and Oil (Shri K. D. Malaviya): I beg to lay on the Table a copy of the Mineral Concession Rules 1960 published in Notification No. G.S.R. 1398 dated the 26th November, 1960, as corrected by Notifica-